

(a) whether Government proposes to order an inquiry in the circumstances leading to the failure of our wrestlers in doping tests;

(b) if so, by when that is likely to be done and by when the report is likely to be received by Government; and

(c) the steps proposed to ensure that our wrestlers are not barred from participating in international events including the Commonwealth Games, 2010 to be held in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) No, Sir. There is a well laid down procedure under the National Anti-Doping Code to handle dope positive cases. There are first looked at by the disciplinary panel and in the event of the disciplinary panel confirming the result, the affected athlete can appeal before the Appellate Panel. The decision of the Appellate Panel is final. On first violation of the anti-doping code, the defaulting athlete is liable for a 2 years ban and any subsequent offence attracts life ban.

(c) Wrestlers who have tested positive are bound by the penalty imposed by the competent authority. The international federation has not imposed any general ban on the participation of Indian Wrestlers in the Commonwealth Games 2010.

CAG Report on Commonwealth Games

†2461. SHRI BALBIR PUNJ: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that Government have received a report from Comptroller and Auditor General of India in regard to the preparations made for Commonwealth Games; if so, the brief details thereof and the action taken by the Government with regard to the deficiencies mentioned therein;

(b) the preparation made so far in view of conducting the Commonwealth Games; and the name-wise details of each plan, their expected date of completion, the funds allotted and actual expenditure incurred till date; and

(c) the number of new stadia constructed to organize these games and the capacity thereof?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) Yes, Sir. A performance review was conducted by the Comptroller and Auditor General of India with a view to aid in monitoring the progress of preparatory activities and for initiating mid-term corrections. The report assessed the progress in the delivery of the venues and infrastructure projects that have been taken up as a part of the Games project. Key issues in other areas-the Games Village, media and broadcasting, financial management and legacy planning were also covered. These areas are being closely monitored the highest and deficiencies redressed.

†Original notice of the question was received in Hindi.

(b) After obtaining the necessary regulatory clearances from the concerned agencies, the sports infrastructure work on the different venues of the Commonwealth Games was commenced. There have been instances of delays in a few projects for which 'Recovery Schedules' have been prepared. It is expected that all the sports infrastructure projects will be completed in time before the Commonwealth Games, 2010. The details of each competition sports project, expected date of completion, the funds allotted and actual expenditure incurred have been indicated in the Statement (See below).

(c) Eleven new stadia are being constructed and the capacity details are given below

Sl.No.	Name of new Stadia	Capacity
1.	Archery Stadium in Yamuna Sports Complex	1682
2.	Table Tennis Hall in Yamuna Sports Complex	3901
3.	Badminton Hall in Siri Fort Sports Complex	5000
4.	Squash Hall in Siri Fort Sports Complex	4200
5.	Wrestling Stadium in IG Sports Complex	7486
6.	Cycling Velodrom in IG Sports Complex	3800
7.	Lawn Bowls in JN Sports Complex	2500
8.	Weightlifting Hall in JN Sports Complex	2500
9.	Netball stadium in Thyagaraj Sports Complex	4466
10.	Rugby stadium in Delhi University	10354
11.	Kaderpur Big Bore Shooting Range	324

Statement

Status of competition sports projects

(Rs. in crores)

Sl. No.	Implementing Agency	Name of Stadium/ Project	Amount allocated	Amount Actually Spent	Date of completion
1	2	3	4	5	6
1.	Sports Authority of India/Central Public Works Department	Jawahar Lal Nehru Stadium	961.00	458.14	30.6.2010
2.	-do-	Maj. Dhayan Chand National Stadium	262.00	130.56	15.12.2009

12.00 Noon.

1	2	3	4	5	6
3.		Indira Gandhi Stadium	669.00	312.10	31.3.2010
4.	-do-	Dr. SPM Swimming Pool Complex	377.00	145.99	31.3.2010
5.	-do-	Dr. Karni Singh Shooting Range	149.00	67.42	15.12.2009
6.	University of Delhi	Competition/Training venues	306.41	159.00	15.3.2010
7.	All India Tennis Association	R.K. Khanna Stadium	65.65	25.32	15.3.2010
8.	Central Reserve Police Force/CPWD	Kadarpur Shooting Range, Gurgaon	28.50	15.00	30.12.2009
9.	Delhi Development Authority	Games Village/Competition and Training venues	827.85	385.20	31.3.2010
10.	Govt. of NCT of Delhi	Competition and Training venues	412.45	228.91	31.12.2009
11.	New Delhi Municipal Committee	Competition and Training venues	330.00	100.00	28.2.2010

PAPERS LAID ON THE TABLE

श्री राज मोहिन्दर सिंह मजीठा (पंजाब): सर, ...*(व्यवधान)*...

श्री सभापति: आप कम्प्लीट ही कर रहे हैं ...*(व्यवधान)*...

SHRIMATI BRINDA KARAT (West Bengal): Sir, by that watch, the Question Hour is not over. ...*(Interruptions)*..

MR. CHAIRMAN: I am sorry. I go by the watch here. ...*(Interruptions)*.. There is only one watch which is operative. That is the one which is here... ...*(Interruptions)*.. I am sorry.

(MR. DEPUTY CHAIRMAN in the Chair.)

I. Notification of the Ministry of Urban Development

II. Annual Report and Accounts (2008-09) of the NBCC, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): Sir, I lay on the Table: